

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY

DEPARTMENT OF COMMERCE

Policy Circular No. 4 /2009-14

Dated 1st September, 2009

To,

All Regional Authorities;
All Commissioner of Customs;
Exporting Community.

Subject:- Corrigendum in respect of export of Meat of Sheep/Goat covered under Chapter 2 of ITC(HS).

Attention is invited to the ITC (HS) Classification of Export & Import Items (Updated upto 31.07.09). It is hereby informed that provisions at S.No. 20(a), 20(b), 21(a) and 21(b) in the Chapter 2 under heading " Meat and Edible Meat Offal" stands substituted to read as under:-

Existing Entry:

20 (a)	0204		Meat of sheep or goats, fresh, chilled or frozen		
	0204 10 00	Kg.	Carcasses and half – carcasses of lamb, fresh or chilled.	Prohibited	Not permitted to be exported.
			Other meat of sheep, fresh or chilled:		
	0204 21 00		Carcasses and half – carcasses.	Prohibited	Not permitted to be exported.
	0204 22 00		Other cuts with bone in.	Prohibited	Not permitted to be exported.
	0204 30 00		Carcasses and half - carcasses of lamb, frozen.	Prohibited	Not permitted to be exported.
			Other meat of sheep, frozen:		
	0204 41 00		Carcasses and half – carcasses.	Prohibited	Not permitted to be exported.
	0204 42 00		Other cuts with bone in.	Prohibited	Not permitted to be exported.
20(b)	0204 23 00		Boneless meat of sheep fresh, chilled or frozen	Free	Quality control and inspection under Note 3 and 4 respectively as well as condition stipulated at Note 6 above are required
	0204 43 00		(Notification No. 30 dated 21.08.2006)		

					to be fulfilled
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Amended Entry:

20	0204 10 00 0204 21 00 0204 22 00 0204 23 00 0204 30 00 0204 41 00 0204 42 00 0204 43 00	Kg	Meat of Indian sheep (Notification No. 46 dated 20.02.2007)	Free	Quality control and inspection under Note 3 and 4 respectively as well as condition stipulated at Note 6 above are required to be fulfilled.
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Existing Entry:

21(a)	0204 50 00	Kg	Boneless meat of Indian goat, fresh, chilled or frozen	Free	Quality control and inspection under Note 3 and 4 respectively as well as condition stipulated at Note 6 above are required to be fulfilled.
21(b)	0204 50 00	Kg	Bone in meat of Indian goat fresh, chilled or frozen (Notification No. 30 dated 21.08.2006)	Prohibited	Not permitted to be exported.

Amended Entry:

21	0204 50 00	Kg	Meat of Indian Goat. (Notification No. 46 dated 20.02.2007)	Free	Quality control and inspection under Note 3 and 4 respectively as well as condition stipulated at Note 6 above are required to be fulfilled.
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2. This issues with the approval of Competent Authority.

Sd/-
(Hardeep Singh)
Joint Director General of Foreign Trade
For Director General of Foreign Trade

(Issued from F.No.01/91/171/12/AM05/Export Cell)